

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP (IB) No. 50/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Punjab National Bank -Vs- R.S. Dream Land Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saroj Kumar Prusty, Adv.

For Respondent (s)

Mr. Anupam Dash, Adv.

ORDER

Ld. Counsel Mr. Saroj Kumar Prusty appears for the petitioner/Financial Creditor. Ld. Counsel Mr. Anupam Dash appearing for the respondent/Corporate Debtor represented that he had already furnished the translated copy of the documents. The other defect noted by the Registry regarding the Book Mark is not cured. Hence, further a week time is extended to rectify the defect and upload the reply in the DMS e-portal. List the matter on 07.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)